

LOK SABHA DEBATES

LOK SABHA

Monday, December 16, 1996/Agrahayana 25,
1918 (Saka)

(The Lok Sabha met at Four Minutes Past
Eleven of the Clock)

[MR. SPEAKER in the Chair]

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, it was promised to us that the statement of the Commerce Minister in the Singapore Conference would be given to us. Nothing has been sent to us at our home. Today, on our seats we find here only the Draft of the Singapore Ministerial Declaration... (Interruptions) The papers about which we mentioned in our speeches on that day are not here... (Interruptions) Unless the papers are here, how do we discuss it?... (Interruptions)

[Translation]

SHRI RAM NAGINA MISHRA (Padrauna) : Mr. Speaker, Sir, I have given notice to suspend the Question Hour. The Government of Uttar Pradesh has fixed the prices of sugarcane at the rate of Rs.72 per quintal. The Allahabad High Court has given a stay when the Mill Association appealed before it... (Interruptions)

MR. SPEAKER : You give the notice. I will see.

(Interruptions)

SHRI RAM NAGINA MISHRA : It is an important issue. The High Court has ordered that the State Government has no right to fix the prices of sugarcane ... (Interruptions)

MR. SPEAKER : Okey, you give the notice. I will see.

SHRI RAM NAGINA MISHRA : We have given a notice to suspend the Question Hours. The plight of the farmers in UP is very miserable. Whatever prices of sugarcane are fixed by the Government, have to be paid to the farmers... (Interruptions)

[English]

SHRI BASU DEB ACHARIA (Bankura) : How can we participate in the discussion without all those papers?

SHRI RUPCHAND PAL (Hooghly) : Sir, you had assured us that by Saturday evening we would get all the papers.

SHRI SAT MAHAJAN (Kangra) : Sir, the Leader of the House is not here. The Prime Minister is not here.

SHRI SONTOSH MOHAN DEV (Silchar) : When I first came to the House, I saw on my table a Statement of the Minister along with the Declaration. Those papers have ultimately been withdrawn from the table. This problem will be solved if those papers are made available to us.

SHRI NIRMAL KANTI CHATTERJEE : Why is it that no Statement is here?

MR. SPEAKER : The Government's stand will be there in the Statement. I will see that these are made available to the Members.

SHRI NIRMAL KANTI CHATTERJEE : We wanted to have the authenticated speeches made by our members there. Why they cannot be made available to us?

MR. SPEAKER : I will see to it.

SHRI SAT MAHAJAN : Where is the Leader of the House or the Prime Minister? Who is going to answer it?

MR. SPEAKER : Today is the Twenty Fifth Liberation Day of Bangladesh.

SHRI BASU DEB ACHARIA : You may speak in Bengali, Sir.

11.05 hrs.

COMMEMORATION OF TWENTY-FIFTH ANNIVERSARY OF LIBERATION DAY OF BANGLADESH

[English]

*MR. SPEAKER : Hon. Members, today is the Twenty Fifth Liberation Day of Bangladesh. Today we are reminded of the historic event of the joint action by the Bangladesh freedom fighters and the Indian Armed Forces which resulted in the emergence of an independent sovereign state of Bangladesh. The services rendered by our Army, Navy, Air Force and the Border Security Force during this event were truly consistent with their great traditions. The people of India will always recall with great pride and gratitude the sacrifice of those who had laid down their lives.

Respect for territorial integrity and sovereignty, peaceful co-existence and non-alignment, adherence to democratic values and human rights are the basic tenets which both countries profess and practise. It is indeed this common ground which guides the friendly and good neighbourly relations between the two countries.

I am sure, the House will join me in commemorating the event on this day of its silver jubilee and in conveying its greetings to the people, Parliament and Government of Bangladesh.

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum)
What is your ruling on this?

MR. SPEAKER : Since it is coming up at four o'clock, after the Question Hour I will ask the Government to give all the material.

* Translation of the Speech originally delivered in Bengali.

SHRI P.C. CHACKO (Mukundapuram) : Sir, the prisoners of war are languishing in Pakistan jails. When they are celebrating this victory day - when Parliament is commemorating this occasion - I would like to bring to your notice that more than 40 prisoners of war have been captured by the Pakistani Army. What is happening now? Even today...*(Interruptions)*

[Translation]

SHRI RAM NAGINA MISHRA : Mr. Speaker, Sir, the plight of sugarcane growers in UP is miserable. The Mills are going to be closed and the farmers are going on strike. The Matter should be considered urgently.

[English]

MR. SPEAKER : I think that is enough for today.

[Translation]

SHRI RAM NAGINA MISHRA : Hon. Speaker, Sir, I am fed up giving notice again and again...*(Interruptions)*

[English]

MR. SPEAKER : I have promised you that I will look into your notice.

ORAL ANSWERS TO QUESTIONS

[Translation]

Capacity of Dams and Reservoirs

*341. DR. SATYANARAYAN JATIYA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of the capacity of dams and

reservoirs constructed in the country from the year 1991 till October 1996 alongwith the irrigation capacity generated as a result thereof, State-wise and year-wise;

(b) the position regarding the clearance of the proposal for construction of the Narmada Sagar Dam on Narmada river as National project and financial and other assistance sought therefore and the reasons for delay in the clearance of the project; and

(c) the schedule fixed for its completion and the steps being taken to complete it expeditiously?

THE MINISTER OF WATER RESOURCES (SHRI JANESWAR MISHRA) : (a) to (c). A Statement is laid on the Table of the House.

STATEMENT

(a) As per information available, the details of the capacity of the dams and reservoirs constructed in the country through major and medium projects from the year 1991-92 onwards alongwith the irrigation potential created as a result thereof, State-wise and Year-wise, are given in Annexure-I and Annexure-II respectively.

(b) and (c). The Narmada Sagar Project was accorded investment clearance by the Planning Commission on 6.9.1989 for Rs. 1993.67 crores. There is no proposal to construct Narmada Sagar Project as National Project. However, with a view to expedite the completion of the project, Central assistance of Rs.50.00 crores has been earmarked for the project under the "Accelerated Irrigation Benefit Programme" during the year 1996-97 and the first instalment of Rs.25.00 crores has already been released. The project is expected to be completed by 2010 A.D.

ANNEXURE-I

Details of Capacity of Dams and Reservoirs created through Major and Medium Projects

S.No.	State/UTs	Live Storage capacity created (in million cubic metres) during				
		1991-92	1992-93	1993-94	1994-95	1995-96
1.	Gujarat	239	221	185	237	-
2.	Karnataka	1062	494	1546	960	-
3.	Madhya Pradesh	983	1086	691	323	-
4.	Maharashtra	1057	505	-	506	-
5.	Orissa	352	-	363	97	-
6.	Rajasthan	-	113	398	139	-
7.	Tripura	-	312	-	-	-